

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AGI Cargo Private Limited Date of Commencement of Liquidation: 16-07-2019; List of Stakeholders as on Date: 27-09-2019; Name of IP: Mr. Mohd Nazim Khan; Last 5 digit of registration number: 10207

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1162288				NA
2	Liquidation costs incurred till date				1893138				NA
3	Secured financial creditors	0	0	0		0	0	0	Annexure 3
4	Unsecured financial creditors	1	1097978	0	0	0	0	1097978	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	12001172.78	2	8206096.78	0	3795076	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		3	13099150.78	2	11261522.780000001	0	3795076	1097978	